

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency)No. 759 of 2019

IN THE MATTER OF:

Vivek Pasricha & Anr.

.....Appellant

Vs.

Amit Sachdeva & Anr.

.....Respondents

Present :

For Appellant : Mr. Ruchin Midha, Advocate

For Respondents : Mr. Shlok Chandra with Ms. Roopali, Advocates

O R D E R

26.08.2019 - Reply has been filed by Respondent.

Learned counsel for the Appellant submits that Appellant do not intend to file any reply. Heard the parties. **Judgement is reserved.**

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice A. I. S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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